## GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

## LOK SABHA UNSTARRED QUESTION NO. 411 ANSWERED ON 22/07/2025

#### MINIMUM WORKDAYS UNDER MGNREGS

### 411. SHRI RAM SHIROMANI VERMA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of man-days created during the financial years 2022-23, 2023-24 and 2024-25 under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in Shravasti and Balrampur districts;
- (b) the number of workers benefited from it during the said period;
- (c) the number of workers getting full employment for 100 days in the said districts;
- (d) whether the Government has received complaints from the said districts regarding non-payment of dues on time, if so, the steps taken to resolve the issue; and
- (e) whether the Government proposes to increase the employment guarantee of 100 days under the MGNREG Scheme and if so, the details thereof?

# ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KAMLESH PASWAN)

(a): Details of person-days generated in Shravasti and Balrampur districts of Uttar Pradesh under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) during the financial years 2022-23, 2023-24 and 2024-25 is given below:

	Persondays generated (in lakh)			
Financial Year	2022-23	2023-24	2024-25	
Shravasti	24.32	30.82	31.62	
Balrampur	44.68	59.28	49.88	

(As per NREGASoft)

(b): Number of workers who availed the employment in Shravasti and Balrampur districts of Uttar Pradesh under Mahatma Gandhi NREGS during the financial years 2022-23, 2023-24 and 2024-25 is given below:

	Workers availed employment (in numbers)			
Financial Year	2022-23	2023-24	2024-25	
Shravasti	65666	63839	63989	
Balrampur	103214	125028	99319	

(As per NREGASoft)

(c): Number of household who availed the 100 days employment in Shravasti and Balrampur districts of Uttar Pradesh under Mahatma Gandhi NREGS during the financial years 2022-23, 2023-24 and 2024-25 is given below:

J	Households completed 100 days of employment				
	(in numbers)				
Financial Year	2022-23	2023-24	2024-25		
Shravasti	3027	3893	5522		
Balrampur	6766	15695	8742		

(As per NREGASoft)

- (d): No such complaints have been received from Shravasti and Balrampur districts of Uttar Pradesh in this Ministry.
- (e): The Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005, is an Act to provide for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work.

The Ministry mandates the provision of an additional 50 days of wage employment (beyond the stipulated 100 days) to every Scheduled Tribe Household in a forest area, provided that these households have no other private property except for the land rights provided under the Forest Rights Act (FRA), 2006.

In addition to this, there is a provision for providing up to an additional 50 days of wage employment in a financial year in drought/natural calamity-affected notified rural areas. Further, as per Section 3(4) of the Act, the State Governments may make provision for providing additional days of employment beyond the period guaranteed under the Act from their own funds.

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